# Govt. of India Ministry of Finance Department of Financial services LOK SABHA STARRED QUESTION No \*16

# TO BE ANSWERED ON THE 15th December, 2017 / Agrahayana24, 1939 (Saka)

## STAND UP INDIA INITIATIVE

## 16. SHRI JAYADEV GALLA:

Will the Minister of **FINANCE** be pleased state:

- a) whether the Prime Minister has announced in April, 2016 that every bank branch has to give loan to two individuals *i.e.* one for SC or ST and the other for women under Stand Up India initiative and if so, the details thereof;
- b) whether the banks even after implementation of the scheme have not given 7 per cent of loan to SC/ST and women as per data of the Department of Financial Services;
- c) if so, the details thereof and the reasons therefor; and
- d) the steps taken by the Government in this regard to ensure effective implementation of Stand Up India initiative?

## **ANSWER**

(FINANCE MINISTER) (SHRI ARUN JAITLEY)

(a) to (d): A statement is laid on the table of House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. \*16 for answer on 15<sup>th</sup> December, 2017 tabled by Shri JayadevGallaHon'ble MP regarding Stand Up India Initiative.

Government has launched the Stand Up India scheme on 5<sup>th</sup> April, 2016. The Scheme is to facilitate bank loans between Rs. 10 lakh and Rs. 1 crore to at least one Scheduled Caste (SC) / Scheduled Tribe (SC) borrower and at least one woman borrower per bank branch for setting up greenfield enterprises. This enterprise may be in manufacturing, services or the trading sector. The scheme is being implemented through all Scheduled Commercial Banks to benefit 2.5 lakh borrowersat a minimum of two borrowers per bank branch.

Since the launch of the Scheme, Scheduled Commercial Banks have sanctioned 47,057 loans under Stand Up India scheme to SCs, STs and Woman borrowers as on 07.12.2017 which is about 18.82% of the 2.5 lakhintended borrowers.

Various steps have been taken by the Government under Stand Up India scheme to ensure effective implementation which, inter alia, include provision for submission of online applications by potential borrowers through <a href="www.standupmitra.in">www.standupmitra.in</a> portal, handholding support, publicity campaign, simplified loan application form, collateral free loans through a credit guarantee scheme, refinance support, convergence with State and Central Government schemes wherever feasible, weekly video conference with banks to review performance etc.